



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 4322 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 19th August, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD.P/2019/4301 dated 09.08.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1 (one) day on 09.08.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/4323/A, dated 19.8.19

Copy to:

1. The Systems Analyst, Gauhati High Court.


19/8/19

JT. REGISTRAR (VIGILANCE)

Polan